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NOTIFICATIONS UNDER COAL MINES PRO-VIIDENT FUND AND MISCELLANEOUS PRO-VISIONS ACT, 1948.

THE MINISTER OF STATE IN THE ENERGY (SHRI \mathbf{OF} MINISTRY VIKRAM MAHAJAN): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948:-

- (1) the Coal Mines Family Pension (Amendment) Scheme, 1981, published in Notification No. G.S.R. 66 in Gazette of India dated the 17th January, 1981.
- (2) The Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme, 1981, published in Notification No G.S.R. 112 in Gazette of India, dated the 23rd January, 1981.
- (3) The Rajasthan Coal Mines Provident Fund (Amendment) Scheme, 1981, published in Notification No. G. S. R. 113 in Gazette of India dated the 23rd Jauary, 1981.
- (4) The Coal Mines Provident Fund (Amendement) Scheme, 1981, published in Notification No. G.S.R. 136 in Gazette of India dated the 7th February 1981.
- (5) The Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1981, published in Notification No. G.S.R. 138 in Gazette of India dated the 7th February, 1981.
- (b) The Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1981, published in Notification No. G.S.R. 138 in Gazette of India dated the 7th Feburary, 1981.

[Placed in Library. See No. LT-2052/ 81].

(Interruptions)

MR. SPEAKER: Nothing is going on

(Interruptions).

भी राजनाथ सोनकर झारजी (सेंदप्र) में एक बात कहना चाहता है। हमारी बात सरकार से नहीं है, कवल आप से हैं। जब वाराणासी के चन्द्रावती और प्रवारी कला के मामले को आप के कानों में हम लाए, तो गृह मंत्री जी को हमारे कहते पर त्रन्त फोन किया और इसके बाद मंत्री जी ने आश्वासन दिया और हम् को बुलाया। आप के यहां से जा कर हमने गृह मंत्री जी के सामने सारे मामले को प्रस्तृत किया और इस के बाद हमारी अपसे बातचीत हुई और आप ने कहा कि इन्तजाम हो रहा है। उस के बाद 8 आदिमियों को मारा गया आरेर 47 मकानों कां फूंका गया । आप इस मामले में गृह मंत्री जी से कहैं। . . (व्यवधान) . . .

अध्यक्ष महावयः जाप के यहां एसोम्बली का संशन चल रहा है।

श्री राजनाथ सोनकर शास्त्रीः यह तो हरिजनों का मामला है।

. . . (व्यवधान). . .

REVIEWS ON ANNUAL REPORTS AND STATEMENTS FOR DELAY OF MAHA-RASHTRA ASSOCIATION FOR CULTIVATION OF SCIENCE PUNE FOR 1979-80, INDIAN SCIENCE ACADEMY, NEW NATIONAL DELHI FOR 1979-80, AND WADIA INSTITUTE OF HIMALAYAN GEOLOGY, DEHRA DUN FOR 1979-80, AND REVIEWS ON AND ANNUAL REPORTS OF ELECTRONICS COR-PORATION OF INDIA LTD, HYDERABAD FOR 1979-80 AND URANIUM CORPORATION OF INDIA LTD. JADUGUDA MINES, SINGH-BHUM FOR 1979-80.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELEC-TRONICS (SHRI C. P. N. SINGH): I beg to lay on the Table:

- (1) (i) A copy of the Brief Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1979-80 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding (i) Review by the Government on the